

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

13(ND)/2016

CORAM:

**PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.02.2020**

**NAME OF THE COMPANY: Sh. Rajeev Behl V/s. M/s. S. S. Con-Build Pvt.
Ltd. & Ors.**

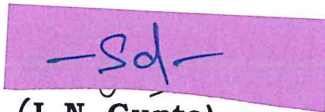
SECTION OF THE COMPANIES ACT: 397-398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

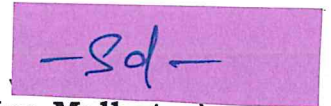
Present for the Respondent: Mr. Ashish Dholakia, Mr. Saurabh D. Karan
Singh & Mr. Sachin Advocates for R-1

ORDER

Request for a pass over is being made by the ld. counsel for the Petitioner
which cannot be accommodated by the ld. opposite counsel. To come up for final
disposal on 24th February, 2020.



**(L.N. Gupta)
Member (T)**



**(Ina Malhotra)
Member (J)**